

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.52 of 2014

Dated:11th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL India Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Ankit Jain,
Ms. Iti Agarwal

Counsel for the Respondent(s): Ms. Sonali Malhotra for R-1
Ms. Meghana Chandra
Ms. Sumiti Yadava for R-2,

ORDER

The Contesting Respondent has already filed the Reply after serving copy on the other side. Rejoinder, if any, may be filed by the Appellant on or before 01.08.2014 after serving copy on the other side. No Reply has been filed by the PNGRB. Learned Counsel for the PNGRB is directed to file the Written Submissions at the end of the month after serving copy on the other side.

Post the matter on **01.08.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vg